

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

ORDER

In pursuance to the directions contained in order No. 12/G-1/Gaz.IA/DHC/2023 dated 27.02.2023 of the Hon'ble High Court of Delhi, the cases mentioned below in column no. 3 pending in the Court mentioned in column no. 2 are hereby withdrawn and assigned to the courts mentioned in column no. 4 with immediate effect:-

(1)	(2)	(3)		(4)
Sl. No.	Name of the Transferor Court	Description of Cases Transferred		Name of the Transferee Court
1	Sh. Chander Mohan, ASJ-07, South (Court abolished)	Criminal Appeal as Annexure A	S. No. 1 to 47, 95 to 96, 99 to 120 & 143 to 147 (total 76 Cases)	Sh. Rakesh Kumar Singh, ASJ-05, South
			SL No. 48 to 94, 97 to 98, 121 to 142 & 148 to 151 (total 75 Cases)	Sh. Sunil Gupta, ASJ-06, South District
		Criminal Revision as Annexure B	SL. No. 1 to 18 & 37 to 45 (total 27 Cases)	Sh. Rakesh Kumar Singh, ASJ-05, South
			SL. No. 19 to 36 & 46 to 55 (total 28 Cases)	Sh. Sunil Gupta, ASJ-06, South District

Note:-

- The Ahlmads/ Asst. Ahlmad of the Transferor Court is hereby directed to send the *transferred case files forthwith to the transferee courts* and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- In the event of connected matter being transferred to different courts, the court which has the matter instituted prior in time shall call for the other connected matters and dispose of them.
- Non-compliance of the order by any concerned official shall be viewed seriously.

(NAROTTAM KAUSHAL)
Principal District & Sessions Judge South
Saket Court Complex, New Delhi



6097-6119

No. Judl-II/F.75/South/Saket/2023 _____ Dated, New Delhi the 01/03/2023

Copy of order forwarded to:

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2 The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- 3 The Officers concerned.
- 4 The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- 5 The Branch-in-charge, Filing Section, South District, Saket Court.
- 6 The Chief Prosecutor (South), Saket Court, New Delhi.
- 7 The Secretary, Bar Association, Delhi/New Delhi.
- 8 The Website Committee, Tis Hazari Court, Delhi.
- 9 The PRO/APRO, South District.
- 10 The Branch-in-charge, Computer Branch (South), Saket Courts with the direction to upload the same on the website of District Court Saket.
- 11 PS/Reader to the Ld. Principal District & Sessions Judge (South).
- 12 Notice Board (through Care Taker).
- 13 R & I Branch, South District for uploading for LAYERS.


Principal District & Sessions Judge South
Saket Court Complex, New Delhi

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